

Form A

(To be submitted by a scheduled bank
which is not a State /Central Co-operative bank)

Statement of position at the close of business on Friday-----

(Rupees rounded off to the nearest thousand)

Name of the Bank:

I. Liabilities to the Banking System in India ²

a) Demand and time deposits from Banks

b) Borrowings from Banks ³

c) Other Demand and Time Liabilities ⁴

Total of I

II .Liabilities to Others in India

a) Aggregate Deposits (Other than from Banks)

(i) Demand

(ii) Time

b) Borrowings ⁵

c) Other demand and time liabilities

Total of II

Total of I + II

III. Assets with the Banking System in India

a) Balances with Banks

(i) In current account

(ii) In other accounts

b) Money at call and short notice

c) Advances to banks i.e., dues from banks

d) Other Assets

Total of III

¹ Where Friday is a public holiday under the Negotiable Instrument Act, 1881 (26 of 1881) for one or more offices of a Scheduled Bank, the return shall give the preceding working day's figure in respect of such office or offices, but shall nevertheless be deemed to relate to that Friday.

² The expression "Banking System" or "Banks" wherever it appears in the return means the banks and any other financial institutions referred to in sub-clause (i) to (vi) of clause (d) of the Explanation below Section 42 (1) of the Reserve Bank of India Act, 1934. .

³ In case of RRB's, apart from the sponsor bank

⁴ If it is not possible to provide the figure against I(c) separately from II(c), the same may be included in the figure against II (c). In such a case, the net liability to the banking system will be worked out as the excess, if any of the aggregate of 1(a) and 1(b) over the aggregate of III.

⁵ Other than from Reserve Bank of India, National Bank for Agriculture and Rural Development and Export-Import Bank of India..

IV. Cash in India (i.e., cash in hand)

V. Investments in India (at book value)

a) Central and State Governments securities including Treasury Bills, Treasury Deposits Receipts, Treasury Savings Deposit Certificates and Postal obligations

b) Other approved Securities

Total of V

VI. Bank Credit in India (excluding inter-bank advances)

a) Loans, cash credits and overdrafts

b) Inland Bills purchased and discounted

(i) Bills Purchased

(ii) Bills Discounted

c) Foreign Bills purchased and discounted

(i) Bills purchased

(ii) Bills discounted

Total of VI

Total of III+IV+V+VI

A. Net liabilities for the purpose of Section 42 of the Reserve Bank of India Act, 1934 = Net Liability to the Banking System + Liabilities to Others in India i.e., (I-III) + II, if (I-III) is a plus figure or II only, If (I-III) is a minus figure.

B. Amount of minimum deposit required to be kept with the Reserve Bank of India under the Act (rounded off to the nearest rupee)

C. Savings Bank Account (vide Regulation 7)

Demand Liabilities in India

Time Liabilities in India

Place:

Date:

Memorandum to Form A

1. Paid-up Capital

1.1 Reserves

2. Time Deposits

2.1 Short-term

2.2 Long-term

3. Certificates of Deposits

4. Net Demand and Time Liabilities (after deduction of liabilities under zero reserve prescription, Annexure A)

5. Amount of Deposits required to be maintained as per current rate of CRR

6. Any other liability on which CRR is required to be maintained as per current R B.I instructions under section 42 and 42(1A) of the Reserve Bank of India Act, 1934.

7. Total CRR required to be maintained under Section 42 and 42(1A) of the Reserve Bank of India Act, 1934.

ANNEXURE A

(Amount in Rupees rounded off to the nearest thousand)

Name of the Bank:

Items	Outstanding at Book value	Revaluation value	Interest
1	2	3	4
Liabilities			
Liabilities. to others In India			
I. Non-Resident Deposits (1.1+1.2+1.3+1.4)			
1.1 Non-Resident External Rupee Account (NRE)			
1.2 Non-Resident Non Repatriable Rupee Account (NRNR)			
1.3 Foreign Currency Non-Resident Banks Scheme (FCNR(B)](1.3.1+1.3.2)			
1.3.1 Short-term ¹			
1.3.2 Long-term ²			
1.4 Others (to be specified)			
II. Other Deposits/Schemes. (11.1+11.2+11.3+11.4+11.5+11.6)			
11.1 Exchange Earner's Foreign Currency			
11.2 Resident Foreign Currency Accounts			
11.3 ESCROW Accounts by Indian Exporters			
11.4 Foreign Credit Line for Pre-shipment Credit account and Overseas Rediscounting of Bills			
11.5 Credit Balances in ACU(US dollar) Account			
11.6 Others (to be specified)			
III Foreign Currency Liabilities to the Banking System In India (111.1+111.2)			
111.1 Inter-bank Foreign Currency Deposits			
111.2 Inter-bank Foreign Currency Borrowings			
IV. Overseas Borrowings ³			
Assets			
I. Assets with the banking system In India			
1.1 Foreign Currency lending			
1.2 Others			
II. Assets with others In India			
11.1 Bank Credit In India In Foreign Currency ⁴			
11.2 Others			
III Overseas foreign currency assets ⁵			

1 Of contractual maturity of one year or less.

2 Of contractual maturity of more than one year.

3 Pertains to the portion not swapped into Rupees.

4 Loans out of FCNR (B) deposits.

5 Include balances held abroad (i.e., cash component of Nostro account. debit balances in ACU (US dollar) account and credit balances in the commercial banks of ACU countries) ii) short term foreign

deposits and investments in eligible securities .iii) foreign money market instruments including Treasury Bills and iv) foreign shares and bonds.

	Amount in Rupees Rounded off to the Nearest thousand
V. External Liabilities to Others subject to Differential/zero CRR prescription (I+II)	
VI. External liabilities fully subject to CRR prescription (IV)	
VII. Net Inter-Bank Liabilities (I-III of Form A)	
VIII. Any other liabilities coming within the purview of zero prescription	
IX. Liabilities subject to zero CRR prescription (V+VII+VIII)	
Memo items	
1. FCNR (B)	
Balance as on the Reporting Fortnight	
Balance as on 11.04.1997	
Increase over 11.04.1997	

Signature of Authorised officials

1. Designation

2. Designation

Annexure B

Name of the Bank:

(Amount in Rupees rounded off to the nearest thousand)

Items	Outstanding at book value	Revaluation value
1	2	3
1. Investments in Approved Securities (1.1+1.2) Investment in Government securities (1.1.1+1.1.2=Item V(a) of Form A) 1.1.1 Short Term ¹ 1.1.2 Long Term ² 1.2 Investment in Other Approved Securities (=Item V(b) of Form A) II Investments in Non-Approved Securities (II.1+II.2+II.3+II.4) Investments in II.1 Commercial Paper II.2 Units of Unit Trust of India and other Mutual Funds II.3 Shares issued by II.3.1 Public Sector Undertakings II.3.2 Private Corporate Sector II.3.3 Public Financial Institutions II.4 Bonds/debentures issued by II.4.1 Public Sector Undertakings II.4.2 Private Corporate Sector II.4.3 Public Financial Institutions		
Memo Items		
1. Subscriptions to shares/debentures/bonds in the Primary market. 2. Subscriptions through Private Placements		

Signature of Authorised Officials

1. (Designation)

2. (Designation)

¹ Of contractual maturity of one year or less.

² Of contractual maturity of more than one year.

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